

Central Administrative Tribunal
Principal Bench

O.A. No. 105 of 2000

New Delhi, dated this the 17th January, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A)
Hon'ble Mr. Kuldip Singh, Member (J)

Shri Manohar Lal,
S/o late Shri Bhagwan Singh,
R/o J-80, Jahangirpuri,
Delhi-110033. Applicant

(By Advocate: Shri Chittaranjan Hati)

Versus

1. Director of Education,
NCT of Delhi.

2. Principal,
G.B.S.S. School,
Ranapratap Bagh,
Delhi-7.

3. Principal,
G.B.S.S. School,
Jahangirpuri, A Block,
Delhi-110033.

.... Respondents

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Applicant prays for grant of senior scale as
T.G.t w.e.f. 1.4.98 with all consequential benefits.

2. We have heard applicant's counsel Shri
C.Hati.

3. Shri Hati invites our attention to
applicant's representation dated 12.3.99 and states
that the same has not been disposed of as yet by
respondents.

4. In this connection Shri Hati states that
another grievance of applicant ^{is} _{which} in regard to his
Service Book is lying with some other authority.

5. This O.A. is disposed of with a direction that in the event applicants to file a detailed and self-contained representation addressed to the Director (Education), Govt. of NCT of Delhi listing out each of his grievance within two weeks from the date of receipt of a copy of this order. Respondents (in particular Respondent No.1) should dispose of that representation by a detailed, speaking and reasoned order preferably within three months from the date of receipt of such representation.

6. If thereafter any grievance still survives it will be open to applicant to agitate the same through appropriate original proceedings in accordance with law, if so advised.

7. The O.A. stands disposed of accordingly.

No costs.

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(Kuldip Singh)
Member (J)

Adige
(S.R. Adige)
Vice Chairman (A)

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